

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 346
TO BE ANSWERED ON THE 26TH APRIL, 2016

INCLUSION OF MEHANDI UNDER CROP INSURANCE SCHEME

346. SHRI DILIPKUMAR MANSUKHLAL GANDHI:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the agricultural crop of Mehandi is covered under the crop insurance scheme in the country;
- (b) if so, the details thereof;
- (c) if not, whether the Government is considering to include Mehandi crop under the crop insurance scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) & (b): Crops under Crop Insurance Schemes viz. Pradhan Mantri Fasal Bima Yojana (PMFBY) & Weather Based Crop Insurance Scheme (WBCIS) are notified by the State Governments concerned subject to the conditions stipulated in the respective scheme. Mehandi, a perennial-aromatic and medicinal crop, can be covered under Weather Based Crop Insurance Scheme (WBCIS) by the State Government in consultation with empanelled insurance companies.

(c) & (d): Does not arise.
